COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 369 OF 2017

Dated: 18th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NLC India Limited Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushre Bardhan

Counsel for the Respondent(s) : Mr. S.K. Agarwal for R-2 to R-5

ORDER

Learned counsel for respondent Nos. 2 to 5 seeks two weeks more time to file reply. He may take steps to file the same with IA on or before 02.08.2018 after serving copy on the other side.

List the matter on 27.09.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk